

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 46 of 2011

Dated: 19th March, 2012.

In the matter of:

Punjab State Power Corporation Ltd. Appellant (s)

Versus

P.S.E.R.C. ... Respondent (s)

Counsel for the Appellant (s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): None

ORDER

The Court has not assembled today in post-lunch session.

As agreed by learned counsel for the parties, matter is
adjourned to **29th March, 2012.**

(Court Master)

rkt

